

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 319 of 2014 in
DFR No. 1831 of 2014

Dated : 26th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Power Transmission Corporation of Uttarakhand Ltd
..... Appellant(s)

Versus

Uttarakhand Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sarul Jain
Mr. Kamal Kant (Rep.)

ORDER

I.A. No. 319 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 16.09.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **16.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson